

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION No. 2132
TO BE ANSWERED ON 1.1.2018**

Refund of Fees by Delhi University

2132. PROF. RICHARD HAY:
SHRI GAURAV GOGOI:
KUMARI SUSHMITA DEV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Delhi University had not announced neither uploaded in its website the specific last date for withdrawal/ cancellation of admission for the academic year 2017- 18 which must be declared to make the candidates/students aware for the purpose of refund of fees in case of withdrawal of admission, if so, the details thereof and the reasons therefor;
- (b) whether the Government is aware that in the absence of such declaration of last date for withdrawal/cancellation of admission, Delhi University has received complaints regarding non-appearance of names in the list of candidates entitled for refund of fees due to non-declaration of the said specific last date;
- (c) the details of such complaints received college-wise especially from Ramanujan College;
- (d) whether Delhi University proposes to take action against the erring officials for such lapses, if so, the details thereof and if not, the reasons therefor; and
- (e) whether Delhi University proposes to include the names of such candidates in the list of candidates in its website for refund of fees who have filed such complaints for withdrawal/ cancellation of admission and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (e) University of Delhi (DU) has reported that it has announced the last date of admission to the UG/PG courses for the academic year 2017-18 in the respective Bulletin of Information issued and uploaded on the website of the University. The extension of the last date in case of admission to UG courses was notified vide notification dated 21.08.2017 and was also uploaded on the website of the University. The policy pertaining to cancellation of admission and refund of fee was part of the Bulletin of Information for the session 2017-18 as Annexure-X and the same was available on the website of the University at the following URL :

http://www.du.ac.in/du/uploads/Admissions/2015/ug/30062015_Notification.pdf
<http://www.du.ac.in/du/index.php?mact=News,cntnt01,detail,0&cntnt01articleid=17409&cntnt>

The University has received representations from the candidates in this regard. These representations are addressed as per the University rules and about 16,000 refund cases have already been processed for refund of the fee.
